

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

CP No.210/BB/2020
CA/30/2021

CORAM: SHRI ASHOK KUMAR BORAH, MEMBER (JUDICIAL)
SHRI HEMANT KUMAR SARANGI, MEMBER (TECHNICAL)

DATE:23rd July, 2021
TIME: 02:00 PM

In the matter of

M/s. ISG Novasoft Technologies Ltd


Section: 66 of Companies Act,2013

ORDER

Learned PCS for the Petitioner Shri. Parameshwar G Bhat appeared through VC.
Due to paucity of time adjourned to **03.09.2021**



(Hemant Kumar Sarangi)
Member (Technical)



(Ashok Kumar Borah)
Member (Judicial)